

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5023
ANSWERED ON:29.04.2008
IMPLEMENTATION OF OBC QUOTA
Adhalrao Patil Shri Shivaji;Manoj Dr. K.S.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has issued instructions to all Institutions to implement the 27 per cent quota for Other Backward Classes (OBCs) particularly in Central Educational Institutions from the current year in view of the Supreme Court judgement;
- (b) if so, the details thereof; and
- (c) the time by when the said quota for OBCs is likely to be implemented in all Central Educational Institutions?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): Yes, Sir, the Government have issued directions to Central Educational Institutions to implement reservation in admissions from the forthcoming academic session, as per the provisions of Central Educational Institutions (Reservation in Admission) Act, 2006 and in accordance with the directions of Supreme Court of India in this regard .

(c): The reservation in admissions for the socially and educationally backward classes (SEBCs)/Other Backward Classes (OBCs) has to be implemented from the forthcoming academic session in a phased manner.